

COURT No. 8

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Sudhir Kumar Sirohi

Addl. Chief Metropolitan Magistrate

Criminal Cause List Dated 02-04-2020 Total Cases:2

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases		10731/2017	STATE Vs. UNTRACE	603 /2014 (Vasant Kunj South)
Defence Evidence					
1	Cr Cases		4855/2019	STATE Vs. YOGESH @ BHOLA	10543 /2019 (Vasant Kunj South)

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Criminal Cause List Dated 02-04-2020 Total Cases: 1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./Appearance					
1	Ct Cases	53/2/2009	22459/2016	SURINDER KUMAR GUPTA VS. HARISH KAPOOR ORS	70 (Mandir Marg) → 07-10-2020

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 02-04-2020 Total Cases:53

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	560/1/2015	28016/2016	JATIN KUMAR Vs. NARENDER SINGH ANR	/0 (Inder Puri)
2	Ct Cases		958/2017	ANIL BATRA Vs. M/S ASSOCTECH LTD	/ ()
3	Ct Cases	41/1/2015	37527/2016	SH. ANIL BATRA Vs. MS ASSOTECH LTD	/0 (Connaught Place)
4	Ct Cases	440/1/2015	33069/2016	VINOD BABU RAJPOOT Vs. RITU CHAWLA ORS.	/0 (Inder Puri)
5	Ct Cases		18133/2016	KA SECURITIES PVT. LTD. Vs. DEEPAK OM PRAKASH SINGH	/0 (Connaught Place)
6	Ct Cases		18134/2016	KA SECURITIES PVT. LTD. Vs. PRAMILA DHANJI NISAR	/0 (Connaught Place)
7	Ct Cases		18137/2016	KA SECURITIES PVT. LTD. Vs. DEEPAK OMPRAKASH SINGH	/0 (Connaught Place)
8	Ct Cases		18138/2016	KA SECURITIES PVT. LTD. Vs. PRAMILA DHANJI NISAR	/0 (Connaught Place)
9	Ct Cases		18139/2016	KA SECURITIES PVT. LTD. Vs. KIRAN POPTLAL KARIYA	/0 (Connaught Place)
10	Ct Cases		18201/2016	K A SECURITIES PVT LTD Vs. PREMLATA GUPTA	/ ()
11	Ct Cases	435/1/2016	28207/2016	HDFC BANK LTD Vs. SHOKAT ALI	/0 (Barakhamba Road)
12	Ct Cases	436/1/2016	28209/2016	HDFC BANK LTD Vs. SHIV PRASAD	/0 (Barakhamba Road)
13	Ct Cases	437/1/2016	28211/2016	HDFC BANK LTD Vs. SHISHIR KUMAR	/0 (Barakhamba Road)
14	Ct Cases	438/1/2016	28414/2016	HDFC BANK LTD Vs. SAPNA PARASHAR	/0 (Barakhamba Road)
15	Ct Cases		18560/2016	HDFC BANK LTD. Vs. SANJAY KUMAR PANDEY	/0 (Connaught Place)
16	Ct Cases		18562/2016	HDFC BANK LTD. Vs. PRADEEP KUMAR SHUKLA	/0 (Connaught Place)
17	Ct Cases		16991/2016	HDFC BANK LTD Vs. SIMRAN RAM GOPAL	/0 (Connaught Place)
18	Ct Cases	513/1/2016	43191/2016	HDFC BANK LTD. Vs. PAWAN GOYAL	/0 (Barakhamba Road)
19	Ct Cases		2528/2017	HDFC BANK LTD. Vs. AJAY KUMAR	/ ()
20	Ct Cases		2531/2017	HDFC BANK LTD. Vs. MAHELA UBAYA SINGH	/ ()
21	Ct Cases		2533/2017	HDFC BANK LTD. Vs. SATENDRA SINGH @ SATENDER SINGH CHAUHAN	/ ()
22	Ct Cases		2535/2017	HDFC BANK LTD. Vs. IBNEY HASAN	/ ()
23	Ct Cases		1597/2017	HDFC BANK LTD. Vs. AMIT GUPTA	/0 (Barakhamba Road)
24	Ct Cases		1601/2017	HDFC BANK LTD. Vs. AMIT KUMAR KARNA	/0 (Barakhamba Road)
25	Ct Cases		2120/2017	STATE Vs. RAJENDER ALIAS MAMA ALIAS RAVINDER	42 /2017 (Inder Puri)
26	Ct Cases		17268/2017	M/S BB METALS Vs. WEB TECH ENGG. PVT. LTD.	/ ()
27	Ct Cases		17410/2017	INDIA INFOLINE Vs. ALLIPUDI SREEHARI	/ ()
28	Ct Cases		17412/2017	INDIA INFOLINE Vs. PUSHKARAN TK	/ ()
29	Ct Cases		17421/2017	INDIA INFOLINE Vs. MOHD. NAJAKAT	/ ()
30	Ct Cases		8066/2018	BB METALS Vs. WEB TECH ENGG PVT. LTD.	/ ()
31	Ct Cases		13201/2018	DHARAM CHAND Vs. AD LIFESTYLES AND ANR	/0 ()
32	Ct Cases		13343/2018	HARISH CHANDER BALDEV RAJ Vs. DINESH KUMAR	/0 ()
33	Ct Cases		3145/2019	STATE Vs. UNTRACE	135 /2013 (Inder Puri)
34	Ct Cases		1775/2019	SHREE CEMENT LTD Vs. DREAM PROCON PVT LTD AND ORS	/0 ()

04/05/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 02-04-2020 Total Cases:53

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Ct Cases		4435/2019	IIFL Vs. KUMARI RAJENDRAPRASAD	/0 ()
36	Cr Cases		8906/2019	STATE Vs. Arjun @ Chhanga	119 /2019 (Inder Puri)
37	Cr Cases		8917/2019	STATE Vs. IMAN HUSSSAIN	208 /2018 ()
Charge					
38	Cr Cases		121/2019	STATE Vs. SHOEB	/0 ()
39	Cr Cases		7453/2019	STATE Vs. GAURAV	94 /2019 (Inder Puri)
40	Cr Cases		9854/2019	STATE Vs. SUNIL KUMAR	124 /2019 ()
Plaintiff/Petitioner Evidence					
41	Ct Cases	474/1/2013	22699/2016	HONDA SIEL CARS INDIA LIMITED Vs. SHAUN AUTOMOBILES PRIVATE LTD	/0 (Parliament Street)
Prosecution Evidence					
42	Cr Cases	61/2/2013	47748/2016	STATE Vs. AMIT @ SUKHA	11 /2012 (Inder Puri)
Plaintiff/Petitioner Evidence					
43	Ct Cases		2181/2017	M/S RR EQUITY BROKERS PVT LTD Vs. MUNISH KAPOOR	/ ()
Prosecution Evidence					
44	Cr Cases		10486/2017	STATE Vs. VIJAY KUMAR	418 /2014 (Inder Puri)
45	Cr Cases		13445/2018	STATE Vs. ASHOK	18 /2018 (Inder Puri)
46	Cr Cases		15619/2018	STATE Vs. ANKIT	311 /2017 ()
47	Cr Cases		16039/2018	STATE Vs. KARTIK	14 /2018 ()
Defence Evidence					
48	Ct Cases		51311/2016	HT MEDIA LIMITED Vs. M/S VERITRU INTERNATIONAL LTD AND ORS	/ ()
49	Ct Cases		51312/2016	HINDUSTAN MEDIA VENTURES LTD. Vs. M/S VERITRU INTERNATIONAL LTD AND ORS	/ ()
50	Ct Cases		51314/2016	HINDUSTAN MEDIA VENTURES LTD. Vs. M/S VERITRU INTERNATIONAL LTD AND ORS	/ ()
Arguments					
51	Ct Cases	702/1/2013	20023/2016	RAJIV BATRA Vs. SANJAY SINHA	/0 (Inder Puri)
Order					
52	Ct Cases		6417/2016	RAJEEV SAREEN Vs. AJAY NAYYAR	/0 (Inder Puri)
53	Ct Cases		8949/2018	SARITA Vs. ANIL KUMAR	/0 (Inder Puri)

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04/05/2020

ROOM NO. 24

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Ms. Anju Bajaj Chandna
District Judge (Commercial Courts)-01
CIVIL CAUSE LIST DATED 02-04-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. Arguments				
1	ARBITN		1760/17	DELHI METRO RAIL CORPORATION Vs. RAJWANT SINGH - 04/05/20